## National Company Law Tribunal

## Allahabad Bench

CP NO. 96/ND/2016,

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22,01,2018

NAME OF THE COMPANY: Ram Autour Agorwal VS Arupam Intrabuted SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of Companies Act, 1956

SL. NO. Name Designation Representation Signature

1. Ashutash Gupter Adv. Petitionery

2. RISHI Soval Adv.

3. MR. ARUNI SAXENA ADV.

4. MS. NALINI ADV

Respondents

Nalin:

## CP No.96/ND/2016

Sri Ashutosh Gupta alongwith Rishi Sood, advocates for the petitioner. Sri Arun Saxena along with Ms. Nalini, Advocates for the Respondent.

In the present matter, a rejoinder to the reply yet to be filed. Hence, liberty is granted to file rejoinder. Matter to be listed for filing rejoinder and for further hearing on 20<sup>th</sup> February, 2018.

Date: 22/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chafurvedi, Member(Judicial)